

**Autonomous Planning Boards in States**

3536. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that there is a lack of planning process in each State due to absence of autonomous planning boards; and

(b) what steps are being taken or proposed to be taken in this matter?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) No, Sir. All the States have constituted suitable mechanism at the State level for formulation of development plans even though there is considerable scope for further strengthening of the planning machinery in many States.

(b) The apex planning bodies at the State level which are variously called State Planning Boards/Commissions/Advisory Committees have been set up on the recommendations

of the Planning Commission to assist in the planning process in each State. The functions of these bodies are to formulate the broad objectives of the development plans for the States over different time perspectives and to evolve regional and sectoral strategies and priorities of development after an assessment of the natural, material and human resources of the State. They have also been entrusted with the task of continuous review and evaluation of plan proposals. It is upto the State Governments to further strengthen the Planning Machinery in their respective States. The Planning Commission would, on its part, welcome the setting up of full time Planning Boards in such States where the planning machinery needs further strengthening.

A statement showing the details of these planning bodies is laid on the Table of the House.

**Statement***List of Apex Planning Bodies at the State level*

S. No.	State	Name of Apex Planning Body at the State Level	Composition	
1	2	3	4	
			5	
1.	Andhra Pradesh	State Planning Board	1. Chief Minister 2. Finance Minister 3. Members-Ex-Officio Members Part-time Member. 4. Secretary to Govt., Finance & Planning Department	—Chairman —Vice-Chairman 5 4 (2 Non-officials) Member-Secretary
2.	Assam	State Planning Board	1. Chief Minister 2. Minister for Planning 3. Member,—Non-Officials (Part-time) 4. Development Commissioner	—Chairman Vice-Chairman 4 —Member-Secretary
3.	Bihar	State Planning Board	1. Chief Minister 2. Planning Minister 3. Non-official	—Chairman —Vice-Chairman —Dy. Chairman <i>Non-Officials Members</i> <hr/> 2 Members (Full time) <i>Officials</i> <hr/> 2 Members (Part-time)

1	2	3	4	5
4.	Gurajat	State Planning Board	1. Minister for Finance & Planning 2. Non-Official  3. Non-Official 4. Joint Secretary/ Deputy Secretary Planning (General Admn. Deptt.)	—Chairman —Vice Chairman (Part-time) 10 Members (Part-time)  —Member-Secretary
5.	Haryana	State Planning Board.	1. Chief Minister  2. Deputy Chairman (Full time with salary and privileges admissible to a Minister of Cabinet rank)  3. Members—Non-Official 5 (Part-time) Official 1  M.Ps. (Part time) 3  4. Principal Secretary to Chief Minister	—Chairman        —Member-Secretary
6.	Himachal Pradesh	State Planning Board	1. Chief Minister 2. Finance Minister/ Planning Minister Minister of Cabinet. Rank (All) Official Non-officials Secretary, Planning	—Chairman —Deputy Chairman  —Members 8—Members 2—Members Member-Secretary
7.	Jammu & Kashmir	State Planning Board	1. Chief Minister 2. Minister of Agricul ture and Industries  3. Non-Officials Member. 4. Official 5. Planning Commissioner	Chairman —Vice Chairman. 14—Members 1—Member Member-Secretary.
<i>State Government Officials</i>				
8.	Karnataka	State Planning Board	1. Chief Minister 2. Finance Minister 3. <i>Members</i> Ministers State Officials Non-Officials Special Secretary (Planning)	—Chairman. Vice-Chairman <i>Members</i> 2 2 2 Member-Secretary
9.	Kerala	State Planning Board	1. Chief Minister 2. Non-Official  3. Finance Minister	—Chairman Vice-Chairman Industry, Power, Transport and Communications & Administrative Reforms  Member— Financial Resources and Economic Policies.

1	2	3	4	5
			4. Additional Chief Secretary to Govt. incharge of Planning & Economic Affairs Deptt.	Member—Plan Coordination Monitoring and Plan Implementation
			5. Ex-Officio Secy. Planning	Member Science & Technology Forest and Fisheries.
			6 Non-Official	Member—Natural Resource and Mineral Development
			7. Secretary Planning	Member Seceray—Agriculture, Statistics, Data Bank and General Administration, Plan Publicity, Social Services, Manpower, Planning & Evaluation.
10.	Madhya Pradesh State Board	Planning	1. Chief Minister 2. Planning -Minister 3. Non-Officials 4. Officials 5. Officials 6. Officials	— Chariman — Vice Chairman <i>Members</i> 2—Members (Full time) 2—Members (Full time) 1—Member (Part time) —Member Secretary
11.	Maharashtra State Planning & Development Council		1. Chief Minister 2. Ministers 3. Non-Officials 4. Officials 5. Special Secretary (Planning)	— Chairman 6—Members 24—Members 1—Member Member Secretary
12.	Manipur State Planning Advisory Committee		1. Chief Minister 2. One M.L.A. to be nominated 3. <i>Members</i> Non-Officials Officials 4. Secretary, Planning	—Chairman —Vice-Chairman 4 Members 3 Members Member-Secretary
13	Meghalaya State Planning Board		1. Chief Minister 2. Minister Planning 3. M.L.As. Officials 4. Jt. Secretary (Planning)	—Chairman —Dy. Chairman <i>Members</i> 6 2 Secretary of the Board

1	2	3	4	5
14. Nagaland	State Planning Board	1. Chief Minister 2. Official Members 3. Deputy Secretary Planning	— Chairman 4 Members Ex-Officio Secretary	
15. Orissa	State Planning Board	1. Chief Minister 2. Ministers 3. Member of Parliament 4. Non-Officials 5. Officials 6. Secretary, Planning	— Chairman Members 2 1 4 5 Member Secretary	
16. Punjab	State Planning Board	1. Chief Minister 2. Finance & Planning Minister 3. Non-Officials 4. Officials 5. Secretary, Planning	— Chairman — Vice-Chairman Members 7 (Part time) 10 Member-Secretary	
17. Rajasthan	State Planning Board	1. Chief Minister 2. Planning Minister 3. Members of Parliament & MLAs 4. Non-Officials 5. Officials 6. Special Secretary (Planning)	— Chairman — Dy. Chairman Members 2 3 4 Member-Secretary	
18. Tamil Nadu	State Development Committee	1. Chief Minister 2. State Officials 3. Officials 4. Non-Officials	— Chairman — Vice-Chairman Members 3 1	
19. Tripura	State Planning Board	1. Chief Minister 2. Ministers 3. MLAs 4. Non-Officials 5. Officials	— Chairman Members 2 5 3 3	

1	2	3	4	5
20.	Uttar Pradesh	State Planning Board	1. Chief Minister (Ex-Officio) 2. Finance Minister (Ex-Officio) 3. Minister 4. Non-Officials 5. Officials 6. Secretary, Planning	— Chairman — Dy. Chairman <i>Members</i> 1 5 (Including one part time) 4 Member-Secretary
21.	West Bengal	State Planning Advisory Board Committee	1. Chief Minister 2. Minister-in-Charge Development and Planning Department 3. Ministers 4. MPs 5. Non-Officials 6. Non-Officials 7. Officials	— Chairman (Ex-Officio) — Vice-Chairman (Ex-Officio) <i>Members</i> 2 (Full time) 1 (Part time) 5 (Full time) 5 (Part time) 2 (Full time)

### Central Assistance for the Sunderban Development Project

3537. SHRI INDRAJIT GUPTA: Will the Minister of PLANNING be pleased to state:

(a) whether any Central assistance is being provided for the Sunderban Development Project of the West Bengal Government under the Sixth Plan;

(b) whether Government have sought and obtained any World Bank aid for the said project; and

(c) the main aims and objects of the project?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) No, Sir.

(b) Government have sought aid from the International Fund for Agricultural Development (IFAD). The

IFAD is processing this project for assistance.

(c) The aims and objectives of the project are (i) to improve the agricultural production potential through improved drainage and water control, (ii) to increase cropping intensity by establishing irrigation facilities (iii) to initiate schemes for the systematic development of brackish water Aquaculture, and forestry and (iv) to improve transportation facilities and marketing infrastructure.

### Uttarkhand Movement in West Bengal

3538. SHRI A. T. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the "Uttarkhand" movement has been recently stepped up in North Bengal;